

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA Nos. 1595 & 1597 of 2018 in**  
**DFR No. 2564 of 2018**

**Dated: 20<sup>th</sup> November, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

<b>Kerala State Electricity Board Limited</b>	<b>.... Appellant(s)</b>
<b>Versus</b>	
<b>Central Electricity Regulatory Commission &amp; Ors.</b>	<b>.... Respondent(s)</b>

Counsel for the Appellant(s) : Mr. Mukund P. Unny  
Mr. P. V. Dinesh

**ORDER**

Issue notice to Respondents on the IA Nos. 1595 & 1597 of 2018 and on the main appeal, returnable on 23-1-2019. Dasti, in addition is permitted.

Objections, if any, by the caveator may be filed on or before 22-1-2019.

List the matter on **23-1-2019**.

**(S. D. Dubey)**  
**Technical Member**

*tpd/js*

**(Justice Manjula Chellur)**  
**Chairperson**